

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

**MA No.060/01837/2018 &
CP No.060/00177/2018 in
O.A.NO. 060/0086/2018 Date of order:- 29.1.2019.**

Coram: **Hon'ble Mr. Sanjeev Kaushik, Member (J)**
Hon'ble Mrs.P.Gopinath, Member (A).

Bishan Dass, Office Superintendent(G) retired, son of late Sh. Thuru Ram, resident of Gali No.5, Salaria Nagar, Back side Old Sabji Mandi, Pathankot-145 001.

.....Petitioner.

(By Advocate :- Mr. Arvinder Singh)

Versus

1. Subodh Kumar Gupta, Chief General Manager(BSNL) Punjab Circle, Sanchar Sadan, Plot NO.2, Sector 34-A, Chandigarh-160022.
2. Hemant Kumar Mahey, GMT(D), BSNL, Pathankot-145 001.
3. Sanjay Gupta, SDE(HRD), BSNL, Pathankot-145 001.

(By Advocate : Mr. Rajesh Gupta).

...Respondents

O R D E R (Oral).

Sanjeev Kaushik, Member (J):

MA NO. 0609/01837/2018 is allowed and the applicant is exempted from filing certified copy of order dated 29.5.2018.

2. Mr. Rajesh Gupta, learned counsel for the respondents states that due to paucity of funds, the respondents could not release the amount. He suffered a statement at the bar that he has instructions from the contemners to state that they will implement the order dated 29.5.2018 passed by this Court by refunding the

amount to the tune of Rs. one lakh approximately within a period of six weeks, which they had already recovered from the petitioner. The said statement of the learned counsel for the respondents is strongly resisted by the learned counsel for the petitioner.

3. Considering the statement of the learned counsel for the respondents/contemners, as noticed herein above, we are satisfied that the respondents will release the recovered amount to the petitioner within a period of six weeks from today.

4. Accordingly, the present contempt petition is disposed of having been satisfied. Notices issued to the respondents are hereby discharged. If the respondents do not release the said amount within a period of six weeks, the petitioner will be at liberty to revive the contempt petition.

**(SANJEEV KAUSHIK)
MEMBER (J)**

**(P.GOPINATH)
MEMBER (A).**

Dated:- 29.1.2019.

Kks